

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 07(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: Sh. Rajiv Gupta

V/s.

M/s. Sigma Supply Chain Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Kunju Arjun			
	Bipul Kedia.			
	Karan Bindra.			
	Chayan Sankar		For Respondents.	

Order

Ld. Counsel for the Petitioner applies for withdrawal of the petition. It has further been stated that the parties have amicably settled the issues raised in the petition, which has not been contested by the learned counsel for the Respondents.

Dismissed as withdrawn.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)